NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 74(ND)08 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s Satya Prakash Singh & Ors. V/s. M/s. Ramprastha Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ADITYA NAYU	IAR ADV.	Petitiones No. 7	anyour
2.	RAJESH CHN		^	1/ NW 1 P
3. 4	Mashant Ya	dan letin	Pest of one Petition Rest of the Petition	him the
	Visender Gro Shelly Kha	anda, Se. Adv. 7	for Respondents	Bery Jehan
6. M.	1. Tasun Meh	ta, Advorder	far	
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An application has been filed by petitioner No.7. Notice has been given to the respondent.

 Reply be filed within 2 weeks and the rejoinder within one week thereafter. Reply of petitioner No.7 is already on record.

(Ina Malhotra)

SdL

Member (Judicial)

(R Varadharajan) Member (Judicial)